

(a) whether a large proportion of fruits and vegetables growth in various parts of the country goes waste due to non-availability of proper storage facility ;

(b) the percentage of total production of fruits and vegetables which become unfit for use ;

(c) the estimated value thereof ; and

(d) whether Government propose to take any arrangement for the protection of this national wealth and if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) :

(a) to (d) As the subject matter Storage of Fruits and Vegetables is not within the purview of this Ministry, the Ministry has no information on the subject.

House Rent Dues Against Former Central Ministers And M.Ps

105. SHRI M. RAGHUMA REDDY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the amount of arrears of house rent outstanding against former Central Ministers and former Members of Parliament for retaining Government accommodation ; and

(b) the steps taken for recovery of outstanding house rent dues ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) A sum of Rs. 30.24 lakhs is outstanding as on 31.10. 1985.

(b) Apart from taking necessary steps at the Departmental level, action has been taken for recovery of Government dues under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

Construction and Allotment of Houses by DDA

106. SHRI M. RAGHUMA REDDY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Delhi's average need of houses is about 80,000 houses a year ;

(b) whether it is also a fact that DDA which has a monopoly of building houses in Delhi has a record of building not more than 8000 to 10,000 houses a year ;

(c) the number of houses built by DDA during each of the last three years, and the number of houses allotted to the people ; and

(d) the reasons for not allotting the remaining houses ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) For the period 1981-1986 Delhi's average need of houses has been estimated to be about 65,000 dwelling units a year.

(b) and (c) During last three years DDA has constructed and allotted flats as under :

Year	No. of houses constructed	No. of houses allotted
1982-83	6,634	Information is being collected and will be laid on the Table of the Sabha.
1983-84	12,726	
1984-85	7,295	

(d) On receipt of the details of the houses constructed by the Engineering Department, the allotment is made by the Housing Department. However, at times when some areas like Trans Yamuna were not very popular, the flats were not accepted by the allottees and that is